

THE GAUHATI HIGH COURT AT GUWAHATI

(High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

HC.XXXVII-13/2022/218/R. Cell

Date: 26-05-2022

The Gauhati High Court has been pleased to call for scanned copies (in PDF format) of **6 (six) judgments [3(three) from civil side and 3 (three) from criminal side]** from the following Grade-II Officers in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service:


| Sl. No. | Name of the Officers |
|----------------|---|
| 1. | Shri Dibya Jyoti Rajkhowa, Secretary-cum-Registrar, Office of the Lokayukta, Assam,Guwahati |
| 2. | Shri Shah Syed Ahadur Rahman, Civil Judge & Asstt. Sessions Judge, Udalguri |
| 3. | Shri Ranju Medhi, Counsellor, Family Court, Cachar, Silchar |
| 4. | Smti Manju Bordoloi, Counsellor, Family Court No. 1, Kamrup (M), Guwahati |
| 5. | Shri Mridul Kumar Saikia, Civil Judge & Asstt. Sessions Judge, Dima Hasao, Haflong |
| 6. | Shri Kumud Chandra Boro, Chief Judicial Magistrate, Nalbari |
| 7. | Smti Sabeena Mazumdar, Civil Judge & Asstt. Sessions Judge, Morigaon |
| 8. | Shri Rajneesh Bora, Presently attached to the Office of the District and Sessions Judge, Tinsukia. |
| 9. | Shri Mukul Chetia, Chief Judicial Magistrate, Barpeta |
| 10. | Smti. Ranjita Agarwalla, Chief Judicial Magistrate, Udalguri |
| 11. | Shri Abhijeet Kumar Baruah, Chief Judicial Magistrate, Kamrup (M), Guwahati |
| 12. | Shri Abdul Mazid Md. Mahiuddin, Civil Judge & Asstt. Sessions Judge, Lakhimpur |
| 13. | Shri Rana Dutta, Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi |
| 14. | Smti. Monmee Sarma, Chief Judicial Magistrate, Kamrup, Amingaon |

| Sl. No. | Name of the Officers |
|---------|---|
| 15. | Shri Rupak Rajak, Chief Judicial Magistrate, Cachar, Silchar |
| 16. | Smti. Jyotshna Das, Civil Judge & Asstt. Sessions Judge, Kajalgaon |
| 17. | Smti Rani Boro, Civil Judge & Asstt. Sessions Judge, Barpeta |
| 18. | Smti Dimple Boro, Chief Judicial Magistrate, Baksa, Mushalpur |
| 19. | Shri Vijay Kumar Singh, Chief Judicial Magistrate, Jorhat |
| 20. | Shri Shakti Sharma, Secretary, District Legal Services Authority, Charaideo |
| 21. | Smti Mili Hussain, Civil Judge & Asstt. Sessions Judge, Jorhat |
| 22. | Shri Nur Muhammad Abdullah Ahmed, Civil Judge & Asstt. Sessions Judge, Karimganj |
| 23. | Shri Abdul Kader Secretary, Civil Judge & Asstt. Sessions Judge, Goalpara |
| 24. | Smti Mamta Bhadani, Chief Judicial Magistrate, Darrang, Mangaldoi |

The following directives may be followed for submission of the scanned copies of judgments:

1. The scanned copies of the delivered judgments must have signature of the Presiding Officer on each page and have to be sent to the undersigned through e-mail at **ghc.rcell2013@gmail.com** on or before **10-06-2022 (Friday)** within office hours.
2. For every Judgment there should be a separate PDF file.
3. The Judgments should be properly paginated and clearly scanned.

By order,


 Registrar (Vigilance)-cum-
 I/C, Recruitment Cell
 Gauhati High Court, Guwahati-1

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin. / Judicial / Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
8. Project Manager, Gauhati High Court, Guwahati. He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Notification dated 26-05-2022 regarding calling of judgments in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service.**" with a scroll in the Home Page.
9. PS to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his lordship's kind information.
10. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
11. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
12. The High Court Notice Board.
13. The Order File.



Registrar (Vigilance)-cum-
I/C, Recruitment Cell
Gauhati High Court, Guwahati-1